

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).30/2012

(From the judgement and order dated 02/09/2011 in CR No.179/2008  
of The HIGH COURT OF H.P AT SHIMLA)

HARI DASS SHARMA

Petitioner(s)

VERSUS

VIKAS SOOD & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for  
interim relief )

WITH SLP(C) NO. 776 of 2012  
(With prayer for interim relief and office report)

SLP(C) NO. 888 of 2012  
(With prayer for interim relief and office report)

Date: 28/03/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S.THAKUR  
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Rishi Malhotra,Adv. (Mentioned by)

For Respondent(s) M/S. Karanjawala & Co. ,Adv

UPON hearing counsel the Court made the following  
O R D E R

List on 30.07.2012 as already fixed.

(Shashi Sareen)  
Court Master

(Veena Khera)  
Court Master